

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 175 of 2013

Dated : 6th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DNH Power Distribution Co. Ltd. ... Appellant(s)

Versus

**Joint Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

**Counsel for the Respondent(s): Mr. Mr. Vrun Pathak for R-1
Ms. Sweta Sneha for R-2, 3 & 4**

ORDER

The Learned Counsel for the Appellant seeks for some time to file the rejoinder. Accordingly, he is directed to file the rejoinder on or before 22.02.2014 after serving copy on the other side.

Post the matter for hearing on **13.03.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/ak